## HIGH COURT OF UTTARAKHAND, AT- NAINITAL

## **Notification**

No.198 /UHC/Admin. B/Misc./2016

Dated:20.04.2023

Pursuant to the Judgment dated 15.12.2022 passed by the Hon'ble Supreme Court of India in Civil Appeal No. 9322 of 2022, titled as 'Gohar Mohammad versus Uttar Pradesh State Road Transport Corporation & Ors.', it is hereby notified that in Motor Accident Claim Cases, if the claimant(s) or legal representative(s) of the deceased has/have filed separate claim petition(s) in the territorial jurisdiction of different High Courts, in the said situation, the first claim petition filed by the claimant(s)/ legal representative(s) shall be maintained by the said Claims Tribunal and the subsequent claim petition(s) shall stand transferred to the Claims Tribunal where the first claim petition was filed and is pending. The claimant(s) are not required to approach the Hon'ble Supreme Court of India seeking transfer of the other claim petition(s) filed in the territorial jurisdiction of different High Courts.

This Notification shall come into force with immediate effect.

By Order of Hon'ble the Chief Justice

Sd/-

(Vivek Bharti Sharma) Registrar General

No. JOOB /UHC/Admin. B/Misc./2016

Dated 20.04.2023

Copy for information:

- 1. P.P.S. to Hon'ble the Chief Justice for placing copy of this Notification before His Lordship.
- 2. P.S./P.A. to the Hon'ble Judges, for placing copy of the Notification before His Lordship
- 3. The Advocate General, Nainital, High Court of Uttarakhand.
- 4. Secretary Law-cum-LR, Government of Uttarakhand, Dehradun
- 5. All District Judges, Uttarakhand for information and necessary action, with a request to upload it on the official website of their respective Judgeship for the purpose of public awareness.
- 6. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
- 7. Member-Secretary, State Legal Service Committee.
- 8. All Registrars of High Court of Uttarakhand, Nainital.
- 9. Secretary, High Court Legal Service Committee.
- 10.Computer Section, High Court of Uttarakhand, Nainital with a request to upload the Notification on official website of the High Court
- 11.Guard File/Notice Board.

20.4.2023 Deputy Registrar Admin.B